

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 3075
TO BE ANSWERED ON AUGUST 04, 2022**

AFFORDABLE HOUSING POLICY

NO. 3075. SHRI ASHOK MAHADEORAO NETE :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of houses built under the National Urban Housing and Habitat Policy since its inception;**
- (b) whether all targets have been achieved under the scheme since the beginning and if not, the reasons therefor;**
- (c) the number of slums that are being rehabilitated currently in the country under Affordable Housing Policy during the last three years, State-wise;**
- (d) the details of specific targets for West Bengal in this regard; and**
- (e) the details of funds allocated and spent thereon during the last three years, State-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) & (b): National Urban Housing & Habitat Policy (NUHHP) was formulated with a view to provide, inter-alia, 'Affordable Housing' to all with particular focus on Economically Weaker Section (EWS). The policy was intended to promote sustainable development of habitat in the country. No specific target was fixed for construction of houses under the policy.

Land' and 'Colonization' are State subjects. This Ministry through various programmatic interventions is supplementing the efforts of State/ Union Territory (UT) Governments for providing houses to eligible urban beneficiaries. The details of houses sanctioned and completed

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under various schemes namely i) Jawaharlal Nehru National Urban Renewal Mission (JnNURM), ii) Rajiv Awas Yojana (RAY) and iii) Pradhan Mantri Awas Yojana-Urban (PMAY-U) is as under:

Name of scheme	No. of houses sanctioned	No. of houses completed
JnNURM	12.41 lakh	11.41 lakh
RAY	1.42 lakh	0.95 lakh
PMAY-U	122.69 lakh	57.14 lakh

The completion timeline for houses depends on various factors like availability of encumbrance free land, statutory compliances for start of construction, arrangement of funds by beneficiaries, tendering process, provision of basic infrastructure at the site, viz. water supply, sewerage, approach roads, etc. and natural hazards. States/ UTs have been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline.

(c): The State/ UT wise details of slums which are being rehabilitated currently during the last three years under In-situ Slum Redevelopment (ISSR) component of PMAY-U is given at Annexure-I.

(d): Under PMAY-U, there are no fixed targets for construction of houses. The houses under the scheme are sanctioned based on the project proposals received from respective State/ UT Governments as per their assessed demand. Against a demand of 5.5 lakh houses, a total of 6.93 lakh houses have been sanctioned for the State of West Bengal under PMAY-U.

(e): State/ UT wise details of Central assistance sanctioned and released during the last three years under PMAY-U is given at Annexure-II.

State/UT wise details of Slums which are being rehabilitated currently during the last three years (FY 2019-2022) under In-situ Slum Redevelopment (ISSR) component of PMAY-U

As on 18.07.2022

Sl. No.	State/UT	No of Slums	No of Houses
1	A&N Island (UT)		
2	Andhra Pradesh		
3	Arunachal Pradesh		
4	Assam	2	108
5	Bihar		
6	Chandigarh (UT)		
7	Chhattisgarh		
8	DNH & DD (UT)		
9	Delhi (NCR)		
10	Goa		
11	Gujarat	14	5973
12	Haryana		
13	Himachal Pradesh		
14	J&K (UT)		
15	Jharkhand		
16	Karnataka		
17	Kerala		
18	Ladakh (UT)		
19	Lakshadweep (UT)		
20	Madhya Pradesh		
21	Maharashtra	17	1381
22	Manipur		
23	Meghalaya		
24	Mizoram		
25	Nagaland		
26	Odisha	6	3861
27	Puducherry (UT)		
28	Punjab		
29	Rajasthan		
30	Sikkim		
31	Tamil Nadu		
32	Telangana		
33	Tripura		
34	Uttar Pradesh		
35	Uttarakhand		
36	West Bengal		
Grand Total :-		39	11,323

State/UT wise details of Central Assistance sanctioned and released during the last three years (FY 2019-2022) under PMAY-U

As on 18.07.2022

Sl. No.	State/UT	Central Assistance Sanctioned (₹ in Cr.)	Central Assistance Released (₹ in Cr.)*
1	A&N Island (UT)	5.42	1.69
2	Andhra Pradesh	23,418.49	5,813.09
3	Arunachal Pradesh	53.10	57.58
4	Assam	1,634.36	800.51
5	Bihar	1,659.04	1,193.74
6	Chandigarh (UT)	20.87	20.87
7	Chhattisgarh	2,044.87	1,795.71
8	DNH & DD (UT)	104.16	107.53
9	Delhi (NCR)	334.01	334.01
10	Goa	55.99	55.99
11	Gujarat	10,737.68	9,688.82
12	Haryana	654.85	710.66
13	Himachal Pradesh	120.39	109.26
14	J&K (UT)	387.15	274.99
15	Jharkhand	1,751.54	1,126.69
16	Karnataka	3,235.40	2,374.20
17	Kerala	1,056.84	811.49
18	Ladakh (UT)	4.00	4.89
19	Lakshadweep (UT)	-	-
20	Madhya Pradesh	6,481.77	5,434.79
21	Maharashtra	15,050.05	9,707.09
22	Manipur	263.05	165.16
23	Meghalaya	38.22	18.71
24	Mizoram	171.65	94.15
25	Nagaland	152.58	155.10
26	Odisha	1,636.58	1,036.02
27	Puducherry (UT)	107.05	104.86
28	Punjab	1,139.84	948.12
29	Rajasthan	2,256.23	2,385.80
30	Sikkim	3.30	3.30
31	Tamil Nadu	5,018.15	5,139.66
32	Telangana	1,774.73	1,459.83
33	Tripura	435.27	462.09
34	Uttar Pradesh	11,902.65	12,902.66
35	Uttarakhand	612.63	330.00
36	West Bengal	5,996.75	2,958.37
Grand Total :-		1,00,318.66	68,587.43

* Includes funds released against Central Assistance approved preceding years of last three years